(b) whether this has been done on the request of the mine owners?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) None.

(b) Does not arise.

## ALLEGATIONS OF CENTRAL INTERFERENCE IN KERALA ELECTIONS

\*645. SHRI B. V. ABDULLAH KOYA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that Shri Abdullah Mohammad, a jour nalist from Kerala, in a circular letter to Members of Parliament has alleged that he was deputed by the Central Government to interfere in the last general

ions in Kerala with the help of the Intelligence Department there;

- (b) if the reply to part (a) above be in the affirmative, whether Government have investigated into the allegations levelled in the circular; and
  - (c) if so, the results thereof?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a)
Government have seen a cyclostyled letter alleged to have been circulated among Members of Parliament by one Abdullah Mohammad and purporting to make certain allegations against the Intelligence Bureau.

(b) and (c) No person of the name of Abdullah Mohammad was in the employment of Intelligence Bureau. It is understood that a person of this name has published a report in the 'Malyala Mano-rma' of Kottayam in its issue dated November 18 denying that he had at any time worked for the Intelligence Bureau or that he had circulated any statement jo Members of Parliament.

## DOMICILE RESTRICTIONS ON ADMISSION TO PROFESSIONAL INSTITUTIONS

\*646. SHRI C. ACHUTHA MENON: Will the Minister of EDUCATION be pleased to state the States which have agreed to implement recommendation of the National Integration Council to lift domicile restrictions with regard to admissions to technical and professional n stitutions?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): A statement is laid on the Table of the House.

## STATEMENT

The following States have agreed to remove the domicile restrictions in the matter of admissions to the Technical and Professional Institutions situated within their jurisdiction.

*Punjab.*—Domicile restrictions for purposes of admission to engineering and medical colleges etc. have been removed.

Rajasthan.—In the Jodhpur Engineering College as also in the Regional Engineering College, Jaipur, 50% seats are available to students from outside the State. In the Birla Engineering College at Piiani, students from other States are admitted. For admission in other professional colleges—medical colleges and polytechnics preference is given to Rajasthani students.

Delhi— About 70% seats in engineering courses are reserved for students who pass out from schools/colleges in the Union Territory of Delhi and 5% for students belonging to other Union Territories. About 10% seats in National Diploma (Engineering) and Art courses are made available to candidates from States/Union Territories who do not have corresponding facilities in their own areas.

Admission to the Maulana Azad Medical College is restricted to residents of Delhi (including displaced persons registered in Delhi), wards of Central Government servants, Members of Parliament and Central Government servants posted in Indian Missions abroad, and sons and daughters of residents of Union Territories other than Delhi.

Himachal Pradesh,—In the Government Polytechnic, Sundarnagar 10% seats are kept reserved for admission of students from outside the State.

West Bengal.—Except in the Regional Engineering College at Durgapur and Indian Institute of Technology, Kharagpur admissions to degree and diploma institutions in engineering technology and medicine are restricted generally to the residents of West Bengal.